## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 4/2016, TP 62-A/2016 to TP 62-E/2016 with TP No. 62/397-398/NCLT/AHM/2016 (New) CA No. 67/2015, 77/2015, 195/2015, 1/2016, 54/2016 CP No. 17/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

Name of the Company:

Mukund Subhash Karwa & Ors.

V/s.

Krishidhan Seeds Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Kunal & Vaishnow Advocate lespono. I tos

2. HARMISH K.SMAN

Advocabe

Patrovers

HMAN

## **ORDER**

Learned Advocate Mr. Harmish Shah present for Petitioner. Learned Advocate Mr. Kunal Vaishnav present for Respondents no. 1 to 5.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of May, 2017.